

**IN THE HIGH COURT OF KERALA AT ERNAKULAM**

**NOTICE**

All Advocates are hereby requested to report to the Registry of this Court those cases in which they are appearing, that have already become infructuous or non prosecutable, so that such cases can be tracked down and listed before the concerned courts for disposal. List of such cases are requested to be submitted to the Registrar (Judicial).

Ernakulam,  
14.08.2014.

(By Order)

  
Registrar (Judicial)